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C.A.No. 919 OF 2002  
ITEM No.7

Court No. 2

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.3 in Civil Appeal No.919/2002

STATE OF KARNATAKA & ORS.

Appellant (s)

VERSUS

C. LALITHA

Respondent (s)

(With Appln(s). for early hearing )  
( With Office Report )

Date : 12/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s)

Mr. Sanjay R. Hegde,Adv.

For Respondent (s)

Mr. E.C. Vidya Sagar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter in the month of November, 2005.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER